GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:5067 ANSWERED ON:13.08.2014 TRAI RECOMMENDATIONS ON DTH Owaisi Shri Asaduddin;Thota Shri Narasimham

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Telecom Regulatory Authority of India has made several recommendations on Direct to Home (DTH) including extension of license period of DTH operators and directed Bureau of India Standards (BIS) to come out with an updated specifications for set top boxes;

(b) if so, the details thereof and the reaction of the Government thereon;

(c) the time by which these recommendations/directions are likely to be implemented and new licensing policy likely to be announced; and

(d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING; ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) to (d): The Telecom Regulatory Authority of India (TRAI) has made its recommendations on "Issues related to New DTH License" on 23.7.2014. Details are available at the website of TRAI at www.trai.gov.in. These recommendations are presently under the consideration of Inter Ministerial Committee (IMC) set up by this Ministry.